

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-625/ND/2017

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 04.11.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. GiteshAneja, Proxy counsel

For the Respondent/ Corporate-debtor

:Ms. Radhika Malik, proxy counsel

ORDER

Heard the proxy counsel for both the parties. In view of the NCLT's Bar Association decision to abstain from work for the day and based on proxy counsels' submission, the matter is posted to 21.11.2019.


S-d

**(V.K. Subburaj)
Member (T)**


S-d

**(P.S.N. Prasad)
Member (J)**